

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7191
ANSWERED ON:21.05.2012
FOREIGN FUNDED PROJECTS
Singh Baba Shri K.C.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the large tracts of forest areas are attracting Foreign Direct Investment (FDI) in the country;
- (b) if so, the details thereof;
- (c) the details of the sanctioned environmental projects in the forest areas funded by the foreign countries during the last three years, State-wise; and
- (d) the number of FDI projects awaiting environmental clearances at present?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) Format stipulated by the Ministry of Environment and Forest for submission of proposals to obtain prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purposes does not contain specific provision to indicate the source of funding for the projects proposed to be executed on the forest land. Similarly, the EIA notification 2006 also does not contain provisions to indicate funding source for the projects requiring environmental clearance. It is therefore, not feasible for the Ministry of Environment and Forests to provide details pertaining to approvals under the Forest (Conservation) Act, 1980 and the EIA Notification, 2006 with respect to the foreign funded projects.